

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No.05/2017-18 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) held on 16.08.2017 at 3.00 P.M Udyog Bhavan, New Delhi

Sl. No	Applicant/Firm name	File No.	Remarks
1	M/s Flowserve India Control Pvt Ltd; Bangalore	01/21/089/014/AM18/EC (S)	Deferred
2	M/s Tata Advanced System Ltd., Telangana	01/21/089/033/AM18/EC (S)	Closed.DDP/M OD has issued permission in this case.
3	M/s Flowserve Microfinish Valves P. Ltd., Hubli	01/21/089/037/AM18/EC (S)	Deferred
4	M/s Rossell India Ltd., Bangalore	01/21/089/217/AM17/EC (S)	Deferred
5	M/s Solar Industries Ltd., Nagpur	01/21/089/020/AM18/EC (S)	Deferred. Additional information required from the firm.
6	M/s Graphite India Ltd., Nashik	01/21/089/040/AM18/EC (S)	Approved
7	M/s Larsen & Turbo Ltd, Mumbai	01/21/089/042/ AM-18/EC (S)	Approved
8	M/s Medilux Laboratories P. Ltd., Dhar M.P.	01/21/089/ 044/AM-18/EC(S)	Approved
9	M/s Globe Carbon Industries, Thane, Maharashtra	01/21/089/045/AM-18/EC (S)	Approved
10	M/s CNC Technics P. Ltd., Hyderabad	01/21/089/ 046/ AM-18/EC (S)	Approved
11	M/s Balaji Amines Ltd., Solapur, Maharashtra	01/21/089/ 047/AM-18/EC (S)	Approved subject NOC from one agency
12	M/s Nuberg Engineering Ltd., Noida	01/21/089/ 048/AM-18/EC (S)	Approved
13	M/s Mersen India Pvt. Ltd., Bangalore	01/21/089/ 051/AM-18/EC (S)	Approved
14	M/s UPL Ltd., Bandra East, Maharashtra.	01/21/089/ 052/AM-18/EC	Approved
15	M/s Excel Industries Ltd., Mumbai	01/21/089/ 053/AM-18/E	Approved
16	M/s Anticorrosive Equipment Pvt Ltd., Mumbai	01/21/089/ 050/AM18/EC (S)	Approved
17	M/s Graphite India P. Limited, Nashik	01/21/089/055/ AM18/EC (S)	Deferred
18	M/s Aruna Alloy Steel Pvt Ltd., Tamilnadu	01/21/089/056/ AM18/ EC (S)	Deferred
19	M/s Flowserve India Controls P. Ltd. Hubli	01/21/089/057/ AM18/EC (S)	Approved
20	M/s Graphite India P. Limited, Nashik	01/21/089/058/ AM18/EC (S)	Deferred
21	M/s Graphite India P. Limited, Nashik	01/21/089/059/ AM18/EC (S)	Deferred
22	M/s Sri Ranganathar Industries Ltd.,	01/21/089/062/ AM18/EC (S)	Deferred
23	M/s Saaz Imaging Systems Pvt Ltd., Hyderabad	01//21/089/063/AM18/EC(S)	Deferred
24	M/s GMM Pfaunder Ltd., Gujarat	01/21/089/065/AM18/EC(S)	Approved
25	M/s Graphite India P. Limited, Nashik	01/21/089/066/ A M-18/EC (S)	Deferred
26	M/s Infineon Technologies India Pvt Ltd., Bangalore	01/21/089/068/AM18/EC (S)	Deferred
27	M/s Graphite India P. Limited, Nashik	01/21/089/060/A M18/EC (S)	Deferred
28	M/s Graphite India P. Limited, Nashik	01/21/089/061/A M18/EC(S)	Deferred
29	M/s Anticorrosive Equipment Pvt Ltd.,	01/21/089/ 070/AM18/EC (S)	Deferred

(Signature)

	Mumbai		
30	M/s M.B.Sales Corporation, Mumbai	01/21/089/089/AM18/EC(S)	Deferred
31	M/s Graphite India P. Limited, Nashik	01/21/089/072/A M18/EC(S)	Deferred
32	M/s Graphite India P. Limited, Nashik	01/21/089/073/A M18/EC(S)	Deferred
33	M/s Graphite India P. Limited, Nashik	01/21/089/074/AM18/EC(S)	Deferred
34	M/s Flowserve India Controls P. Ltd. Bangalore	01/21/089/078/ AM18/EC(S)	Deferred
35	M/s Excel Industries Ltd., Mumbai	01/21/089/ 76/AM18/EC(S)	Deferred
36	M/s Kutch Chemical Industries Ltd., Gujarat	01/21/089/ 079/AM-18/EC (S)	Deferred
37	M/s Excel Industries Ltd., Mumbai	01/21/089/75/AM18/EC (S)	Deferred
38	M/s WIPRO Enterprises	01/21/089/ 081/AM-18/EC (S)	Deferred. IMWG was of the view that the item falls under Munitions List. Therefore, permission is to be issued by DDP/MOD. However, clarification may be sought from the firm before referring the case to DDP/MOD
39	M/s Amines And Plasticizers Ltd., Mumbai.	01/21/089/ 085/AM-18/EC (S)	Deferred
40	M/s Flowserve India Control Pvt Ltd., Bangalore	01/21/089/ 084/AM-18/EC (S)	Deferred
41	M/s Alpha Design Technologies Pvt Ltd., Hyderabad	01/21/089/ 083/AM-18/EC (S)	Dropped. Falls under Munitions List. Permission is to be issued by DDP/MOD. The firm may apply afresh with DDP/MOD in prescribed proforma.
42	M/s Graphite India P. Limited, Nashik	01/21/089/082/A M18/EC(S)	Deferred
43	M/s Balaji Amines Ltd., Solapur,	01/21/089/ 054/AM-18/EC (S)	Deferred
44	M/s Kinenco Kaman Composites India Ltd., Goa,	01/21/089/087/AM-18/EC(S)	Deferred
45	M/s Severn Glocon India Pvt Ltd., Chennai.	01/21/089/088/AM-18/EC(S)	Deferred
46	M/s Anticorrosive Equipment Pvt Ltd., Mumbai	01/21/089/ 092/AM18/EC (S)	Deferred
47	M/s GMM Pfaudler Ltd., Gujarat	01/21/089/077/AM18/EC(S)	Deferred
48	M/s Grindlays Pharmaceuticals Pvt Ltd., Maharashtra	01/21/089/067/AM18/EC(S)	Deferred

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49	M/s Amines and Plasticizers Ltd., Mumbai	01/21/089/094/AM18/EC(S)	Deferred
50	M/s Balaji Amines Ltd., Solapur, Maharashtra 01/21/89/ 069/AM-18/EC (S)	01/21/89/ 069/AM-18/EC (S)	Deferred
51	M/s Balaji Amines Ltd., Solapur, Maharashtra	01/21/89/ 097/AM-18/EC(S)	Deferred
52	M/s HLE Engineers P.Ltd., avsari, Gujarat	01/21/89/ 098/AM-18/EC (S)	Deferred
53	M/s Balaji Amines Ltd., Solapur, Maharashtra	01/21/89/ 049/AM-18/EC (S)	Deferred
54	M/s Jain Speciality Fine Chemicals, Pune	01/21/89/ 071/AM-18/EC (S)	Deferred
55	M/s Balaji Amines Ltd., Solapur, Maharashtra	01/21/89/ 080/AM-18/EC (S)	Deferred
56	M/s Balaji Amines Ltd., Solapur, Maharashtra	01/21/89/ 086/AM-18/EC (S)	Deferred
57	M/s Solar Industries India Ltd., Nagpur	01/21/89/ 095/AM-18/EC (S)	Deferred
58	M/s Alkyl Amines Chemicals Ltd., Navi Mumbai	01/21/089/101/AM18/EC(S)	Deferred
59	M/s Balaji Amines Ltd., Solapur, Maharashtra	01/21/89/ 103/AM-18/EC (S)	Deferred
60	M/s Balaji Amines Ltd., Solapur, Maharashtra	01/21/89/ 104/AM-18/EC (S)	Deferred

Note:

(i) Cases which are shown as deferred imply want of comments/NOC from all the concerned Technical Agencies or requirement of additional information/clarification from the firm.

(ii) Authorization letter from DGFT (Hqrs.) to the concerned Regional Authority of DGFT on those cases which are shown as approved subject to NOC from Technical Agency(ies) will be issued only after receipt of NOC in writing from the respective agency/ies.

(iii) Henceforth, SCOMET permissions for approved cases [applications received on or after 01.04.2017] from DGFT(Hqrs.), will be issued on electronically generated system and sent to RA, DGFT concerned with a copy to the applicant. An SMS/E-mail alert along with reference number of concerned RA will be generated and sent to the applicant in this regard. RA will issue authorization within three working days without waiting any further communication from the applicant.

(iv) Permissions for old applications (received prior to 1.4.2017, only 01 case i.e. Sl. No.04) will be prepared manually and continue to be addressed to the applicant firm, who in turn will re-apply before RA, as restricted item and seek authorization.

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